

15.11-1/2 hrs.

Title: Introduction of the Constitution (Amendment) Bill, 2001 (Insertion of new articles 151A to 151J).

SHRI UTTAMRAO DHIKALE (NASIK): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is;

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI UTTAMRAO DHIKALE : Sir, I introduce the Bill.
